

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH
AT AMARAVATI**

**SUB: ANDHRA PRADESH STATE JUDICIAL ACADEMY –
TRAINING - Nomination of 07 District Judges (Entry Level) by
Direct Recruitment to undergo 12 weeks Institutional
Training from 31.08.2026 TO 22.11.2026 at Andhra Pradesh
State Judicial Academy, Mangalagiri, Guntur District - Relief
arrangements orders – Issued.**

READ: 1. Letter Roc.No.294/APJA/2026, dated 06.08.2026 from the FAC Director,
APJA.
2. High Court's Proceedings Roc.No.631/2026-B.Spl., dated 24.07.2026.

ORDER ROC.NO.631/2026-B.SPL. DATED:11.08.2025

Having considered the request of the FAC Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District, vide letter 1st read above, the High Court made the following order:-

The following newly appointed 07 District Judges (Entry Level) are nominated to undergo **12 weeks Institutional Training from 31.08.2026 to 22.11.2026 at Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur**. Therefore, the nominated Officers are directed to report before the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District 08.30 A.M. on 31.08.2026.

SL NO	NAME AND DESIGNATION OF THE OFFICER
1.	SRI PRAVEER BHANJ DEO, XI Additional District and Sessions Judge, Tadepalligudem, West Godavari District.
2.	SMT. BANDELA SNEHA, VIII Additional District and Sessions Judge, Chittoor.
3.	SMT. CHEBOLU DURGA POORNIMA, Special Judge for trial of cases under SCs and STs (POA) Act-cum-X Additional District and Sessions Judge, Krishna at Machilipatnam.
4.	SRI CETTY MURALI KRISHNA, V Additional District and Sessions Judge-cum-Special Court for trial of offences against Women, Vizianagaram.
5.	MS. NADUPURI NAGA PRASANNA BHARATHI, Special Judge for trial of cases under SCs and STs (POA) Act-cum-IV Additional District and Sessions Judge, Srikakulam.
6.	MS. LALAWSAH PEDAHGADI, Additional District and Sessions Judge, Srikalahasti, Chittoor District.

7.	SMT. THIRAVALLURU PRATHIMA, VII Additional District and Sessions Judge-cum-Special Court for trial of offences against Women, Kadapa.
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The unit heads are requested to make necessary alternate incharge arrangements during the period of absence of the above officers who are nominated to participate in the above said training programme from 31.08.2026 to 22.11.2026 at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District and intimate the same to the High Court for record purpose.

On return from the training, the Officers shall rejoin duty in their respective post(s).

Note: The Proceedings are placed in the High Court's Web Site <https://aphc.gov.in/> and the downloaded copy from the web site is valid for relieving, reporting before the Principal District Judge concerned and for rejoining the duty.

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11/8/26

REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Incharge Officers concerned.
3. The Registrar General, High Court of Andhra Pradesh (for information).
4. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh **(with a request to direct the concerned to upload the proceedings in the High Court's website)**
5. The Principal District Judges, Chittoor, Kadapa, Krishna at Machilipatnam, Srikakulam, Vizianagaram, West Godavari District.
6. The I Additional District and Sessions Judges, Chittoor, Kadapa, Krishna at Machilipatnam, Srikakulam, Vizianagaram, West Godavari District.
7. The Director, Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District.
8. The Administrative Officer, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
9. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram

Village, near Andhra Pradesh Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District.

10. THE DISTRICT TREASURY OFFICERS:

Chittoor, Kadapa, Krishna at Machilipatnam, Srikakulam, Vizianagaram, West Godavari District.